

I. Taxpayers with turnover above Rs. 1.5 Crores

a) Taxpayers falling under the jurisdiction of the Centre (List of 67)

Taxpayers enclosed as Annexure- '1A')

Sl. No.	Taxpayer's Name	GSTIN
1.	P A PROJECT PRIVATE LIMITED	21AACCP3349Q1Z6
2.	EESAVYASA TECHNOLOGIES PRIVATE LIMITED	21AABCE4428Q1ZK
3.	SHYAM SUNDAR PANDA	21AHBPP0201E1ZE
.....		
66	OM GANESH MINERALS	21AABFO6233C1ZY
67	SUNIL CHOUDHARY	21AAKPC8299B1ZW

b) Taxpayers falling under the jurisdiction of the State (List of 67)

Taxpayers enclosed as Annexure- '1B')

Sl. No.	Taxpayer's Name	GSTIN
1.	LALIT KUMAR TULSIYAM	21AAVPT0677M2ZY
2.	WAVEBIT INFRATECH PRIVATE LIMITED	21AABCW2524P1ZB
3.	MD MAINUL ISLAM	21ABFPI8984D1ZP
.....		
66	SNEHA POULTRY PRIVATE LIMITED	21AARCS0970P1ZT
67	SANJAY GOYAL	21AGBPG4727H1ZW

II. Taxpayers with turnover less than Rs. 1.5 Crores

a) Taxpayers falling under the jurisdiction of the Centre (List of 541)

Taxpayers enclosed as Annexur- '2A')

Sl. No.	Taxpayer's Name	GSTIN
1.	BABAMANI ROADWAYS AND BOREWELLS	21AAIFB5548C1ZW
2.	BISWAKARMA MINES AND MINERALS	21AAJFB8936B1ZR
3.	PARSU RAM SAHOO	21ADQPS4183H1Z9
.....		
540	RUPESH PATEL	21BGSP2757G1Z5
541	MANOJ KUMAR MINZ	21BJKPM3729C1ZJ

b) Taxpayers falling under the jurisdiction of the State (List of 4,844)

Taxpayers enclosed as Annexure- '2B')

Sl. No.	Taxpayer's Name	GSTIN
1.	MAMATAMAYEE SAHU	21CXEPS6787F1Z4
2.	JYOTI TULSIYAN	21ADMPT7610A1ZW
3.	SOURAV KUMAR AGRAWAL	21AMDPA1239N1ZH
.....		
4843	LUCKY ENTERPRISES	21ASRPS0172Q1Z5
4844	M D SERAJ	21ABCFM1915H1ZS

Nahve

21

III. The Trade and Industry Associations/Chambers of Commerce are requested to bring the contents of this order to the notice of all their members.

Encl:

- (i) List of Centre Taxpayers with turnover above Rs.1.5 crores as Annexure "1A" (soft copy);
- (ii) List of Centre Taxpayers with turnover less than Rs.1.5 crores as Annexure "2A" (soft copy);
- (iii) List of State Taxpayers with turnover above Rs.1.5 crores as Annexure "1B" (soft copy);
- (iv) List of State Taxpayers with turnover less than Rs.1.5 crores as Annexure "2B" (soft copy).


18/05/2018
(Rakesh Kumar Sharma)

Chief Commissioner of Central Tax,
Bhubaneswar Zone, Bhubaneswar (Odisha).


(Saswat Mishra)

Commissioner of State Tax,
Govt. of Odisha, Cuttack.

Copy to: IV (16)26/CC/GST-Single Interface/BB&R/2017 (Pt.1)/15581-630A

dt-18/5/18

1. The Chairperson, CBIC, North Block, New Delhi.
2. The Member (GST)/ Member (Admn)/ Member (Customs)/ Member (I.T.)/ Member (Budget)/ Member (L&J), CBIC, North Block, New Delhi.
3. The Principal Secretary (Finance), Govt. of Odisha, Bhubaneswar.
4. The Additional Secretary, GST Council, New Delhi.
5. The CEO, GSTN, New Delhi.
6. All Principal Chief Commissioners/Chief Commissioners of Central Tax/CGST Zones.
7. All Principal Chief Commissioners/Chief Commissioners of Customs Zones.
8. The Director General, Directorate General of Systems & Data Management, CBEC, New Delhi.
9. The Commissioner, Central Excise & GST, Bhubaneswar/ Rourkela/ Commissioner (Audit), Bhubaneswar/ Commissioner, Customs (Preventive), Bhubaneswar/Commissioner (Appeals), Bhubaneswar.
10. The Additional Director General, DGGSTI, Bhubaneswar Zonal Unit, Bhubaneswar.
11. The Additional Director General, NACIN, ZTI, Bhubaneswar.
12. The Deputy Director, Directorate General of Revenue Intelligence, Bhubaneswar Regional Unit, Bhubaneswar.
13. Members of Regional Advisory Committee (All).
14. All Members of Industry/Trade Associations and Chambers of Commerce, in Odisha.
15. The Pay & Accounts Officer, GST, Central Excise & Customs, Bhubaneswar.
16. Web Master, CBEC website for uploading the lists on the CBEC and GST websites.
17. Web Master, Commercial Taxes Organisation (Odisha) website for uploading the lists on their website.
18. The Superintendent (Systems), Bhubaneswar CGST Commissionerate, for uploading the lists on the Bhubaneswar Zonal website as well as to ensure that the same is uploaded on the CBIC website alongside the earlier Order dated 16.11.2017.
19. Notice Board.